

Restriction by USA on Indian Shrimp Exports

9531. SHRI HARIHAR SOREN : Will the Minister of COMMERCE be pleased to state :

(a) the names of shrimp exporters and how many of them are exporting shrimps to America ;

(b) whether American Export Development Authority (EDA) has blacklisted some of the shrimp exporters

(c) if so, the details thereof ;

(d) whether Government have taken up the matter with the American EDA and whether America has lifted the restriction ; and

(e) the steps being taken to increase the export of shrimps ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNISI): (a) The information is being collected and will be placed on the Table of the House.

(b) to (d). The United States Foods and Drugs Administration (USFDA) had blocklisted Indian shrimps as a whole in Sept. 1979 due to Salmonella contamination, filth and decomposition. In addition to India, shrimps from Hongkong, Bangladesh, Thailand, Taiwan and Indonesia were also blocklisted. India had taken up the matter and has been continuously pursuing with US authorities for lifting Indian shrimp from blocklisting. In May, 1980, USFDA lifted Indian shrimp from the blocklisting in respect of filth and decomposition. In Feb. 1987, USFDA has removed India as a country from blocklisting, but the Indian shrimp exporters are being treated on individual basis for the purpose of detention and testing.

(e) The steps being taken to increase the export of shrimps include promotion of shrimp framing for augmenting production of cultured shrimps, establishment of shrimp batcheries and shrimp seed banks and measures for exploitation of deep sea fishery resources.

Sick Spinning Mills

9532. SHRI R. JEEVARATHINAM : Will the Minister of TEXTILES be pleased to state :

(a) the total number of spinning mills throughout the country, Statewise ;

(b) the number of spinning mills running at present and number of spinning mills declared as sick units ; and

(c) the action taken/proposed to be taken to help sick units to run and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) A Statement is given below.

(b) The number of cotton/man-made fibre spinning units which were running as on 31st March, 1987 was 692. There were 50 sick closed spinning units on that date.

(c) Government have set up a Nodal Agency to examine sick textile units in order to ascertain whether they are potentially viable or not. The Nodal Agency evolves and manages rehabilitation packages in respect of those mills which are found by it to be potentially viable. Mills found to be non-viable may have to close down permanently.

STATEMENT*Statewise Number of Cotton/man-Made Fibre Spinning Mills as on 31.3.87*

	<i>State</i>	<i>No. of mills</i>
1.	Andhra Pradesh	51
2.	Assam	02
3.	Bihar	04
4.	Ahmedabad	04
5.	Rest of Gujarat	24
6.	Haryana	13
7.	Jammu and Kashmir	02
8.	Karnataka	31
9.	Kerala	23
10.	Madhya Pradesh	09
11.	Bombay City	01
12.	Rest of Maharashtra	38
13.	Orissa	11
14.	Punjab	19
15.	Rajasthan	26
16.	Coimbatore	185
17.	Rest of Tamil Nadu	230
18.	Uttar Pradesh	37
19.	West Bengal	24
20.	Pondicherry	03
21.	Goa	01
22.	Himachal Pradesh	03
23.	Manipur	01
TOTAL		742